

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 75

Dated: Guwahati, the 19th of October, 2020

It is for the information of all concerned that the two floors housing the Bar rooms in the Gauhati High Court (New Block) shall be opened for the learned members from 19.10.2020 onwards, as per the following arrangements:

1. The original seating arrangements for the learned members shall be suspended for the time being and only 159 seats shall be occupied.
2. This seating arrangement shall be regulated and supervised by an informal Committee, comprising of Shri S.N. Sarma, Senior Advocate, Shri P.C. Deka, Advocate, Shri H.R.A. Choudhury, Senior Advocate, Shri A. Dasgupta, Senior Advocate, Shri K.N. Choudhury, Senior Advocate, Shri Ziaul Kamar, Senior Advocate and Shri D. Mozumdar, Senior Advocate. The Committee shall also oversee the maintenance of social distancing protocols by the learned members. If any learned member has any grievance, he/she may approach any of the learned members of the Committee.
3. Shri P.C. Deka, President, Gauhati High Court Advocates' Association, would supervise and manage the seating of the learned members of the Association by maintaining social distancing norms and by use of only 1/3rd of the available seating capacity.
4. A standard operating procedure would be followed, which will be circulated amongst the members. Only the learned members whose cases are listed would be allowed entry into the Bar room and such entry would be restricted by following the extant procedure at the front gate of the Court premises.

The present arrangement may be reviewed at a subsequent stage if required.

By order,


REGISTRAR GENERAL


19/10/2020
19-10-2020

(Contd..)

Memo No. HC.III-06/2020/2916-2937/G dated Guwahati, the 19th of October, 2020.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The Present/ Secretary General, Gauhati High Court Bar Association.
7. The President/ General Secretary, Gauhati High Court Advocates' Association.
8. Sri H.R.A. Choudhury, Senior Advocate and Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. Sri S.N. Sarma, Senior Advocate and President, Gauhati High Court Bar Association.
10. Sri P.C. Deka, Advocate and President, Gauhati High Court Advocates' Association.
11. Sri A. Dasgupta, Senior Advocate, Gauhati High Court, Guwahati.
12. Sri K.N. Choudhury, Senior Advocate, Gauhati High Court, Guwahati.
13. Sri Ziaul Kamar, Senior Advocate, Gauhati High Court, Guwahati.
14. Sri D. Mozumdar, Senior Advocate, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Director, Law Research Institute. Gauhati High Court. Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
23. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
24. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
25. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
26. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
27. The Chief Security Officer, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL
19.10.2020